

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 1172
TO BE ANSWERED ON 06th FEBRUARY, 2026**

FEE STRUCTURES OF MBBS COURSE IN MEDICAL COLLEGES

†1172. **SHRI DARSHAN SINGH CHOUDHARY**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the current average fee structure for the MBBS course in Government and Private Medical Colleges in the country, State/UT-wise along with the steps being taken by the Government to make the same rational and affordable;
- (b) whether the Government has implemented any national-level regulatory mechanism to check the exorbitant fees, capitation fees and other irregularities in Private Medical Colleges;
- (c) if so, the details thereof; and
- (d) the number of sanctioned MBBS seats in the country that remain vacant during each academic session year-wise along with the measures taken by the Government to ensure timely and transparent utilization of such vacant seats?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): The fee structure for MBBS courses in Government and private medical colleges varies across States and is determined in accordance with the guidelines issued by the respective State Fee Regulatory Authorities. The fee structure in Government medical colleges is subsidized in order to enhance accessibility. Also, guidelines for the determination of fees and other charges in respect of 50% of seats in private medical institutions and deemed-to-be universities were framed under clause (i) of sub-section (1) of section 10 of the National Medical Commission Act, 2019, and were issued by the National Medical Commission on 03.02.2022. However, these guidelines have been challenged before various courts and the matter is currently sub judice.

Further, in accordance with the provisions of the Constitution (103rd Amendment) Act, 2019, 10% reservation in undergraduate and postgraduate medical seats is provided for Economically Weaker Sections (EWS) of society.

The Government has also made sustained efforts over the past decade to expand medical education infrastructure through various Centrally Sponsored Schemes (CSS), with the objective of making medical education more affordable and accessible. In this regard, the Ministry of Health & Family Welfare is implementing a CSS for the establishment of new medical colleges attached to existing district and referral hospitals, with priority given to underserved areas and aspirational districts where no Government or private medical college was available. Under this scheme, a total of 157 medical colleges have been approved across the country.

Additionally, financial assistance is provided under another CSS for the strengthening and upgradation of existing State Government and Central Government medical colleges to enhance undergraduate (MBBS) and postgraduate (PG) seats. Under this Scheme, 4,977 additional MBBS seats and 8,058 PG seats have been approved in medical colleges nationwide.

(d) The details of sanctioned MBBS seats across the country that remained vacant during the last four academic sessions are given at Annexure.

Annexure referred to in reply to part (d) of Lok Sabha unstarred question no. 1172 for answer on 06.02.2026

Details of sanctioned MBBS seats across the country that remained vacant during the last four academic sessions.

Academic Year	Total No. of Seat Sanctioned	Total No. of Students Admitted	Vacant Seats
2021-2022	89821	89680	141
2022-2023	97219	95192	2027
2023-2024	106646	106156	490
2024-2025	115681	115301	380